

7. Guidelines have been issued to State/UT Governments from time to time for protection of forests. Some of these guidelines are as follows:—

- (i) To avoid felling of natural forests and where such fellings are inevitable for restoration of crop or other silvicultural considerations, it should be restricted to area not exceeding 10 hectares in the hills.
- (ii) To consider banning of fellings in the hills above 1,000 metres, at least for some years.
- (iii) To identify critical areas in the hills and mountains which require protection from felling of forests and need immediate vigorous afforestation.
- (iv) To set apart 4% of the geographical area as protection area like wildlife sanctuaries, national parks, biosphere reserves etc.
- (v) To take measures for protection of forests from fires.

(e) National Wasteland Board has been set up as a nodal agency for implementation of Wasteland development programme for reforestation of degraded land and restoration of ecological balance.

Translation of Foreign Books in the Indian Languages

7676. SHRI A.K. ROY: Will the PRIME MINISTER be pleased to state:

(a) whether there is any organisation to translate the scientific and technological text books from foreign languages to Indian languages;

(b) if so, the details thereof with performance;

(c) whether any of these translated books are used in any of the Universities of the country as text books; if so, details thereof; and

(d) the steps being taken to popularise such text books?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). There is no organisation under the Central Government to exclusively translate the scientific and technological text from foreign languages to India languages.

(c) and (d). Do not arise.

[*Translation*]

Uniform Code for Universities of Bihar

7677. SHRI BHOGENDRA JHA: Will the PRIME MINISTER be pleased to refer to the reply given on 16 April, 1990 to Unstarred Question No.4885 regarding uniform code for colleges and Universities and state:

(a) whether any code regarding time-bound academic sessions, examination, results and minimum daily teaching hours in Universities of Bihar has since been implemented;

(b) if so, the details thereof; and

(c) if not, the steps likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). The Universities Grants Commission has recently circulated guidelines of a model academic calendar to be

followed by Universities. These guidelines indicate the time frame for the beginning of the academic year, last date for admission, dates by which examinations should be completed and results should be declared. The academic calendar is required to be implemented from the academic session of 1990-91 and, therefore, the status of its implementation by Universities in Bihar would be known only after the end of the academic year. U.G.C. has also made regulations for observing a minimum of 180 teaching days in an academic year and for minimum workload for teachers. According to the information furnished by UGC, Universities in Bihar are not sending information about minimum number of teaching days observed in a calendar year.

**Improvement in Library Services of
Kendriya Vidyalaya**

7678. SHRIBALVANTMANVAR: Will

the PRIME MINISTER be pleased to state:

(a) whether All India Kendriya Vidyalaya Teachers' Association has been stressing for some years to improve the service conditions of Librarian and libraries Kendriya in Vidyalayas;

(b) if so, the details thereof; and

(c) the action proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DE-
VELOPMENT (SHRI CHIMANBHAI
MEHTA): (a) to (c). A statement is given
below.